

श्री राजीव
22.2.22

Declaration of Assets and Liabilities

Year 2021-22

I, **ASIM KUMAR** son/daughter/wife of **Late Ram Bilash Kumar**, aged **57 Years**, belonging to **Bihar Legislative Assembly Secretariat, Patna** service and presently working as **Deputy Secretary** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self (As on 22.02.2022)	Spouse name (Sangeeta Kumari)	Dependent-1	Dependent-2	Dependent-3
(i)	Cash	₹17,000/-	₹18,000/-	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹35,892/- SBI Bihar Vidhan Mandal Branch	1. ₹4,42,814/- Deposit in Banks 2. ₹16,61,100/- PPF in SBI, Raj Bhawan	N/A	N/A	N/A
(iii)	Bonds, Debentures and shares in Companies	1. ₹14,07,385/- Shares 2. ₹4,42,620/- Mutual Fund	₹2,06,589/- Shares	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. LIC premium of sum assures ₹1,50,000/- 2. NPS for Tier-I Holding ₹3,09,185/-	1. LIC premium of sum assures ₹4,75,000/- 2. NPS for Tier-I Holding ₹2,62,559/-	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	1. Scooter (LML Vespa) Model-1995 (BR-1E-9807) ₹5,000/- 2. Car (Tata Nexon) Model-2017 (BR-01DG-9666) ₹6,28,877/-	Car (Maruti Aalto LXI) Model-2010 (BR-1AZ-5100) ₹80,800/-	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	30 gm. Gold ₹1,54,815/-	410 gm. Gold (approx) ₹21,18,805/- Silver Coins-97 pieces ₹80,316/-	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	NIL	NIL	N/A	N/A	N/A

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

22.2.22

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (Sangeeta Kumari)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	3485 sq.ft. land in which 1600 sq.ft. Single Story constructed residential building, bearing Khata No.-7, Kheshra-780 part, Thana No.-11, Mauja-Khajpura, Patna Purchase Value of Land Rs. 5,14,002/- (As on Year 2000) Building Construction Cost Rs. 9,60,000/- (As on Web, 2004) (approx) CMP- ₹77,00,000/-	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Flat No. G1, R.D. Plaza, Hitra Compound Behind Alankar Place Borling Road, Thana Jo. 4, khata No.- 880, Plot No.-136 & 137 (Part)-850 sq.ft. CNP- Rs. 42,62,750/-	N/A	N/A	N/A
(v)	Other (such as interest in property)	Part share in Ancestral residential & Agricultural land at Basudeopur, PS-Begusarai Mullaasil, District-Begusarai (Till date share not defined)	NIL	N/A	N/A	N/A

Q. No. 22. 02. 2022

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 22.02.2022
(a)	(i) Loans from Banks	1. Housing Loan from LIC Housing Finance, Patna as a co-borrower with spouse 2. Education loan from SBI, Main Branch	1. 22,46,689/- 2. 18,51,777/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
(b)	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	₹1,72,087/- AY 2021-22 PAN-AEHPK3950N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

[Signature]
22.02.2022

C Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-183

Gender :-

M

(M/F)

Date of Birth :-

0 2 1 2 1 9 6 4

(DD/MM/YYYY)

Class/Group :-

A

(A/B/C)

Cadre :-

Administrative Cadre, Bihar Legislative Assembly Secretariat

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

Begusarai

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: ASIM KUMAR

Designation: DEPUTY SECRETARY

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 22.02.2022

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.